

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.2034/2014

Wednesday, this the 4<sup>th</sup> day of May 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Shri Ram Mishra, Aged about 54 years  
s/o late Keshav Ram Mishra  
r/o HD-62, His Grace, Hat Hill  
Martin Pias Road, Mangalore-575006  
(Working as DGM (Tech.) Project Director  
NHAI, Mangalore)

(Mr. S.K. Gupta, Advocate)

..Applicant

Versus

Union of India through

1. Secretary  
Ministry of Road, Transport and Highways  
1, Parliament Street, Transport Bhawan  
New Delhi
2. National Highways Authority of India  
Through its Chairman  
G-5 & 6, Sector 10, Dwarka, New Delhi-75

..Respondents

(Mr. Vivek Paul Oriel, Advocate assisted by Mr. Anil Kumar, Manager (Legal))

**O R D E R (ORAL)**

**Justice M.S. Sullar:**

At the very outset, learned counsel for applicant intends to withdraw the instant O.A.

2. The O.A. is accordingly dismissed as withdrawn as prayed for.

**( K.N. Shrivastava )  
Member (A)**

**( Justice M.S. Sullar )  
Member (J)**

**May 4, 2016**  
/sunil/